COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 19 OF 2016

Dated: 11th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Indian Sucrose Ltd. Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. Aditya Grover

Counsel for the Respondent(s): Mr. Anand K. Ganesan

Ms. Neha Garg for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.10.2018**.

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

mk/kt